

Low Income Group Housing Scheme of the Department of Works, Housing and Urban Development, wherever they are in operation, by contributing 12½% of the ceiling cost of the house as subsidy to the beneficiaries.

Attack by Robbers on Agra-Kanpur Passenger Train

2296. SHRI VISHWA NATH PANDEY : Will the Minister of RAILWAYS be pleased to state :

(a) whether it is a fact that one Railway employee was killed and three others were injured when robbers fired upon passengers in a third class compartment of the Agra-Kanpur Passenger train near Bilhaur station about 30 miles from Kanpur on the North-Eastern Railway on the 29th June, 1969 ; and

(b) if so, Government's reaction thereto ?

THE MINISTER OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) Yes. One passenger (a railway employee) was shot dead and three others including two children received injuries.

(b) A case was registered by Government Railway Police, Farrukhabad *vide* crime No. 66 u/s 394/302 IPC. Of the three accused involved, two have been arrested while the third died while trying to escape from the running train.

Steel Programme for Fourth Five Year Plan

2297. SHRI HIMATSINGKA : Will the Minister of STEEL AND HEAVY ENGINEERING be pleased to state :

(a) whether serious differences of opinion have come to the surface in his Ministry over the strategy to be adopted in formulating a steel expansion programme for the Fourth Five Year Plan period ;

(b) if so, the nature of differences ;

(c) the steps taken to resolve the differences and to finalise the programme ; and

(d) the main features of the programme if it has since been finalised ?

THE MINISTER OF STATE IN THE MINISTRY OF STEEL AND HEAVY ENGINEERING (SHRI K. C. PANT) : (a) No, Sir,

(b) and (c). Do not arise.

(d) Attention is invited to the reply given to Lok Sabha Question No. 189 on the 29th July, 1969. In reply to part (d) of the Question the main features of the programme envisaged for the Fourth Plan have been indicated.

Minimum Age for Voting Rights in General Elections

2298. SHRI HIMATSINGKA : Will the Minister of LAW AND SOCIAL WELFARE be pleased to state :

(a) whether there is any proposal to reduce the present minimum age for the right to vote in the General Elections for the purpose of getting better representation of the youth ; and

(b) if so, Government's decision, if any, taken in this regard ?

THE DEPUTY MINISTER IN THE MINISTRY OF LAW AND IN THE DEPARTMENT OF SOCIAL WELFARE (SHRI M. YUNUS SALLEEM) : (a) No, Sir.

(b) Does not arise.

Attack on Military Train near Ranigunj

2299. SHRI VIRENDRAKUMAR SHAH : Will the Minister of RAILWAYS be pleased to state :

(a) whether he has seen the statement of Shri Jyoti Basu made in the West Bengal Assembly on the 8th July, 1969 about an 'attack' on a military train near Ranigunj on Sunday the 6th July, 1969 ;

(b) whether it is a fact that upto Asansol, the escort to the above train consisted of only two members of the Railway Protection Force armed with nothing more than lathis, and that there was no escort at all beyond Asansol ;

(c) whether it is customary for the Railways to accept the sole responsibility of affording necessary protection to arms and ammunition in transit ; and